

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:262

ANSWERED ON:24.11.2005

HIGH SPEED TRAIN PROJECT

Kushwaha Shri Narendra Kumar;Munshiram Shri ;Patle Shri Shishupal Natthu;Rawat Shri Ashok Kumar

Will the Minister of RAILWAYS be pleased to state:

(a) whether irregularities have come to the notice of the Government in the construction of fencing work of the High Speed Train Project between Delhi-Agra as reported in the `Rashtriya Sahara` dated August 29, 2005;

(b) if so, the facts thereof;

(c) whether any inquiry has been conducted into the matter;

(d) if so, the outcome thereof; and

(e) the follow-up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a): Yes, Sir.

(b): The case was of over payment to the contractor.

(c): Yes, Sir. The case has been handed over to the Vigilance Organization of Northern Railway to investigate into the matter.

(d): The case is under investigation by the Vigilance Department.

(e): Action shall be taken after the report is received from vigilance department.